

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4221**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

INCREASING INCIDENTS OF CYBER CRIME AND ONLINE FRAUD IN DELHI

4221 # DR. SANDEEP KUMAR PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of digital payment fraud and online cheating registered in Delhi during the last three years, the year-wise details thereof;

(b) the total amount defrauded from victims in these cases and the recovery rate (percentage of amount recovered) so far;

(c) the number of Cyber Police Stations and cyber cells currently functioning in the NCT of Delhi along with the status of the sanctioned versus working strength of staff therein, the details thereof; and

(d) the additional measures proposed to ensure the safety of general public, particularly middle-class and economically weaker families, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As reported by Delhi Police, in the year 2023, 2024 and 2025, the registered cases of digital payment fraud and online cheating were 1475, 1707 and 3800, respectively. Total amount defrauded from the victim in these cases was Rs.1,716.64 crore. An amount of Rs.174.84 crore has been recovered so far. The recovery of defrauded amounts in cybercrime cases depends on multiple factors, including the prompt reporting of the fraud to the police.

(c): 15 Cyber Police Stations and 02 Cyber Cells are currently functioning in NCT of Delhi, having working strength of 40 Inspectors, 115 Sub-Inspectors, 64 Assistant Sub-Inspectors, 371 Head Constables and 323 Constables. Sanctioned strength of Cyber Police Stations is part of overall of sanctioned strength of Delhi Police.

(d): To ensure safety of general public including middle class and economically weaker sections, various measures have been taken by Delhi Police which mainly include: -

- 1930 Helpline Upgrades: Expanded national helpline with more lines and operators to reduce wait times.**
- Delhi Cyber Financial Fraud Mitigation Center (DCFMC): A specialized center at Police Station Connaught Place where nodal officers from 14 banks work alongside police to instantly freeze (lien mark) defrauded funds.**
- Inter-Agency Coordination: A dedicated team is stationed at the Ministry of Home Affairs (I4C) to coordinate with over 40 banks for real-time information sharing.**
- e-FIR Registration for Cyber Crimes: Victims can file FIRs online; the threshold for registration has been recently lowered from ₹10 lakhs to ₹1 lakh to speed up legal action.**

- **Cyber Warrior Diversity Program: Students (Classes 9 and 11) are trained in "cyber hygiene" to act as peer mentors within their schools.**
- **Interactive Digital Content: In collaboration with the Delhi High Court, interactive videos have been launched covering sensitive topics like cyber bullying, stalking, and "digital arrest" scams.**
- **Media Campaigns: Specialized videos targeting job scams and investment fraud have been produced for the general public and senior citizens.**
- **Community Outreach: *Jaagrookta Diwas* /Awareness sessions are held on the 1st Wednesday of every month at schools, malls, and residential areas.**
